#### **GOVERNMENT OF INDIA**

#### **MINISTRY OF EXTERNAL AFFAIRS**

#### **LOK SABHA**

#### **UNSTARRED QUESTION NO-799**

#### **ANSWERED ON- 29/11/2024**

#### PRAVASI BHARATIYA BIMA YOJANA

#### 799. SHRI ARVIND DHARMAPURI

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the total number of Non-Resident Indians (NRIs) residing in different countries across the world, State/UT-wise;
- (b) the data on the number of NRIs from the State of Telangana, district-wise, with specific details on Nizamabad;
- (c) the measures implemented to facilitate the engagement and support of NRIs in their home districts;
- (d) the total number of beneficiaries of the Pravasi Bharatiya Bima Yojana, State/UT-wise including district-wise details for Telangana;
- (e) the data on the types of support or benefits provided under the said scheme to NRIs; and
- (f) the amount of fund allocated and utilized for this scheme since 2019?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

- (a & b) The total number of NRIs residing in different countries is attached at Annexure-A. The Ministry does not maintain state-wise and district-wise data of NRIs.
- (c) The measures implemented to facilitate the engagement and support of NRIs in their home districts comes under the purview of respective State Governments.
- (d) The total number of beneficiaries of Pravasi Bharatiya Bima Yojana (PBBY) is placed at Annexure-B. The Ministry does not maintain State/UT-wise data of beneficiaries of PBBY.
- (e) The Pravasi Bharatiya Bima Yojana (PBBY) is a mandatory insurance scheme for all Emigration Check Required (ECR) category workers going to ECR countries. Revised PBBY effective from 1 August 2017 is available to both ECR and ECNR passport holders going for employment abroad. The scheme provides an insurance cover of INR 10 Lakhs in case of accidental death or permanent disability and other benefits at a nominal insurance premium of INR 275/- for two years or INR 375/- for three years validity. PBBY has many other provisions such as:

- i) Reimbursement of medical expenses up to Rs.1 lakh (Rupees fifty thousand per hospitalization) in case of hospitalization of the insured in an emergency on grounds of accidental injuries and/or sickness/ailments/disease occurring during the insurance whether in India/third country or in the country of his employment,
- ii) In case of accidental death, besides the cost of transporting the dead body, the cost incurred on economy class return airfare of one attendant up to the International airport in India nearest to the address of the insured shall also be reimbursed by the Insurance Company. In case of permanent disability of the insured, the economy class return airfare of one attendant up to the International airport nearest to the address of the insured shall also be reimbursed by the Insurance Company.
- iii) If the insured person falls sick or is declared medically unfit to commence or continue or resume work and the service contract is terminated by the foreign employer within the first twelve months of taking the insurance cover, the actual one-way Economy Class airfare up to the International airport nearest to the address of the insured shall be reimbursed by the Insurance company provided the grounds for repatriation are certified by the concerned Indian Mission/Post and Air-tickets are submitted in original.

- iv) On arrival at his workplace or destination abroad, if the emigrant worker is not received by the employer or if there is any substantive change in the job/Employment Contract/Agreement to the disadvantage of the insured person, or if the employment is prematurely terminated within the period of employment for no fault of the emigrant, one-way Economy Class airfare shall also be reimbursed by the Insurance company up to the international airport nearest to the address of the insured provided the grounds for repatriation are certified by the concerned Indian Mission/Post and the Air-tickets are submitted in original.
- v) In cases where the repatriation is arranged by the Indian Mission/
  Post, the Insurance Company shall reimburse the actual expenses to
  the concerned Indian Mission/Post.
- vi) The Insurance under this policy shall also provide maternity benefits to women emigrants, subject to a minimum cover of Thirty-five thousand rupees in case of normal delivery and up to Rupees fifty thousand in case of caesarean operation per policy period. In the case of medical treatment in the country of employment, the maternity benefits would be provided only if the requisite documents are certified by the concerned Indian Mission/Post. The reimbursement shall be restricted to actuals.

vii) The family of the emigrant worker in India consisting of spouse and first two dependent children up to twenty-one years of age shall be entitled to hospitalization cover in the event of death or permanent disability of the insured person for a maximum of fifty thousand rupees per annum during the policy period.

(f) More than 79 lakh policies have been issued under PBBY from 2006-07 to 30<sup>th</sup> September, 2024. During this period, 3190 claims were received and 2194 were settled. Since PBBY is an insurance scheme, no funds are allocated for this scheme.

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#### **Annexure-A**

## NRIs residing in respective countries (in descending order) as on 01.01.2024

S. No.	Countries	NRIs		
1.	United Arab Emirates	3554274		
2.	Saudi Arabia	2460603		
3.	United States of America	2077158		
4.	Canada	1016274		
5.	Kuwait	993284		
6.	Qatar	835175		
7.	Nepal	700000		
8.	Oman	684771		
9.	United Kingdom	369000		
10.	Australia	350000		
11.	Singapore	350000		
12.	Bahrain	323908		
13.	Germany	208000		
14.	Italy	167333		
15.	Malaysia	163127		
16.	New Zealand	150000		
17.	Philippines	147518		
18.	Portugal	90000		
19.	Russia	60172		
20.	Bhutan	60000		
21.	South Africa	60000		
22.	Spain	51606		
23.	Netherlands	50787		
24.	Japan	46262		
25.	Sweden	40000		
26.	Uganda	35000		

27.	Greece	33486			
28.	China (Hong Kong)	32790			
29.	Ireland 30000				
30.	France	29000			
31.	Maldives	27065			
32.	Thailand	25000			
33.	Mauritius 23708				
34.	Poland 23000				
35.	Israel 20000				
36.	Kenya 20000				
37.	Malta 18000				
38.	Denmark 17460				
39.	Belgium	17438			
40.	Iraq	17100			
41.	Switzerland	17059			
42.	Jordan	16897			
43.	Norway	16890			
44.	Korea (Republic of)	16714			
45.	Kyrgyzstan	16550			
46.	Brunei Darussalam	15000			
47.	Congo (Democratic Republic of)	15000			
48.	Ghana	15000			
49.	Tanzania	15000			
50.	Indonesia	14817			
51.	Cyprus	14612			
52.	Austria & Montenegro & Holy See	14300			
53.	Croatia	11982			
54.	Iran 10320				
<b>34.</b>	Kazakhstan 9815				
55.	Kazakhstan	9815			
	Kazakhstan Czech Republic	9815 9090			

58.	Hungary 8457				
59.	Finland	8245			
60.	Seychelles	8180			
61.	Malawi	8143			
62.	Mexico	8000			
63.	Vietnam	7550			
64.	Sri Lanka	7500			
65.	China	7400			
66.	Bangladesh	7000			
67.	Uzbekistan	5939			
68.	Ethiopia	5900			
69.	Georgia	5750			
70.	Romania	5700			
71.	China (Taiwan)	n) 5303			
72.	Jamaica	5000			
73.	Zambia	5000			
74.	Luxembourg 4508				
75.	Armenia	4500			
76.	Lithuania	4470			
77.	Panama	4000			
78.	Papua New Guinea	4000			
79.	Algeria	3800			
80.	Egypt	3141			
81.	Türkiye (Turkey)	3083			
82.	Brazil	3046			
83.	Lebanon	3000			
84.	Liberia	3000			
85.	Mozambique	3000			
86.	Sierra Leone	3000			
87.	Slovak Republic	2949			
88.	Rwanda	2940			

89.	Latvia 2900				
90.	Madagascar 2826				
91.	Serbia 2800				
92.	Côte d'Ivoire (Ivory Coast) 2738				
93.	Myanmar 2660				
94.	Ukraine	2610			
95.	Angola	2514			
96.	Fiji	2283			
97.	Sint Maarten 2170				
98.	Gambia	2100			
99.	Senegal	2100			
100.	Estonia 1900				
101.	Eswatini (formerly Swaziland)	1900			
102.	Chile	1800			
103.	Tajikistan	1800			
104.	Cambodia	1753			
105.	Guyana	1500			
106.	Lesotho (Kingdom of)	1500			
107.	Guinea (Republic of)	1390			
108.	Trinidad and Tobago	1266			
109.	Gabon	1200			
110.	Costa Rica	1011			
111.	Azerbaijan	1007			
112.	Cameroon	1000			
113.	Djibouti	1000			
114.	Zimbabwe	1000			
115.	Benin	996			
116.	Togo	973			
117.	Moldova	950			
118.	Belarus	927			
119.	Cayman Islands 900				

120.	South Sudan	900			
121.	Cuba 868				
122.	Congo (Republic of)	oublic of) 850			
123.	Argentina	825			
124.	Slovenia 822				
125.	Uruguay	ruguay 773			
126.	Bulgaria	700			
127.	Burundi	700			
128.	Curacao	700			
129.	Yemen	700			
130.	Aruba	600			
131.	Barbados 600				
132.	Laos 587				
133.	Mali 558				
134.	Saint Lucia 550				
135.	Iceland 528				
136.	Saint Kitts & Nevis 500				
137.	Colombia 483				
138.	Albania	450			
139.	Namibia	450			
140.	Morocco	434			
141.	Mauritania	310			
142.	Antigua & Barbuda	300			
143.	Guinea-Bissau	300			
144.	Bahamas	280			
145.	Ecuador	269			
146.	Equatorial Guinea	250			
147.	Belize	200			
148.	Grenada	200			
149.	Paraguay	Paraguay 200			
150.	Turks & Caicos Islands 200				

151.	Peru	192			
152.	France (Guadeloupe)	180			
153.	Eritrea	172			
154.	Suriname	160			
155.	France (Reunion Island)	159			
156.	Burkina Faso	150			
157.	France (St. Martin) 150				
158.	Niger 150				
159.	Chad 120				
160.	Turkmenistan 105				
161.	East Timor	100			
162.	Mongolia 100				
163.	Nigeria 100				
164.	Somalia 100				
165.	Syria	97			
166.	France (Martinique)	90			
167.	British Virgin Islands	80			
168.	Central African Republic	70			
169.	Guatemala	65			
170.	Dominican Republic	57			
171.	Bonaire & Smaller Islands	54			
172.	Andorra	50			
173.	Saint Vincent & The Grenadines	50			
174.	Sudan	50			
175.	Bolivia	48			
176.	Comoros	42			
177.	Dominica (Commonwealth of)	40			
178.	Nicaragua	39			
179.	Haiti	36			
180.	Liechtenstein	35			
181.	Micronesia (Federated States of) 35				

182.	Venezuela	33		
183.	Honduras	30		
184.	Macedonia	29		
185.	Palau	29		
186.	Cabo Verde	25		
187.	Bosnia & Herzegovina	20		
188.	El Salvador	20		
189.	Nauru	20		
190.	Sao Tome and Principe	20		
191.	Solomon Islands	20		
192.	Holy See	15		
193.	Korea (DPR)	15		
194.	Montserrat	15		
195.	Palestine	11		
196.	Monaco	10		
197.	Marshall Islands	7		
198.	Tonga	5		
199.	Kiribati	2		
	Total	15850612		

#### **Annexure-B**

### Pravasi Bharatiya Bima Yojana

Years	No. of Policies issued	No. of Claims received	No. of Claims Settled	Percentage of Claims settlement
2006-07	49707	181	58	32%
2007-08	44414	149	33	22%
2008-09	121661	270	148	55%
2009-10	366788	134	155	116%
2010-11	511485	153	169	110%
2011-12	542842	189	183	97%
2012-13	853102	225	196	87%
2013-14	836416	267	225	84%
2014-15	943205	368	336	91%
2015-16	794891	247	221	89%
2016-17	518961	194	109	56%
2017-18	397157	204	89	44%
2018-19	374874	118	81	69%
2019-20	389393	91	37	41%
2020-21	40628	72	38	53%
2021-22	240178	89	54	61%
2022-23	422650	107	26	24.29%
2023-24	300233	73	22	25.35%
2024-25 upto 30 <sup>th</sup> September 2024	239717	59	14	
Total	7986302	3190	2194	

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